

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
IB-49/PB/2017
IA/1870/2024, IA/5758/2023

IN THE MATTER OF:

Pacific Maintenance Services Pvt. Ltd.

.....Applicant

Vs.

JDS Apparels Private Limited

.....Respondent

SECTION

U/s 9 IBC Liq.

Order delivered on 16.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Shailendra Singh, Mr. Abhyuday Dhasmana, Advs.
for R 1 (HDFC Bank) in IA/5758/2023

Mr. PBA Srinivasan, Ms. Aanchal Pundir, Mr. Sumit
Swamy, Mr. V Arvind, Ms. Srishti Bansal, Advs. for R 2

For the Claimants : Mr. Parthiv J Mehta, Adv.

For the Liquidator : Mr. I. P. S. Oberoi, Adv.

ORDER

Due to paucity of time, the matter is listed on **29.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)